

Supply of poor quality seeds to farmers

3237. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the certified/quality seeds are sufficiently available for farmers in the country;
- (b) if so, the details of requirement and supply thereof;
- (c) whether Government is aware that some companies and agencies are duping the farmers by supplying poor quality seeds; and
- (d) if so, the action being taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) and (b) Yes, Sir. As reported by the States, the certified/quality seeds are sufficiently available for farmers in the country. The total availability of certified/quality seeds in the country for Kharif 2014 is 149.31 lakh quintals against the requirement of 145.51 lakh quintals.

(c) and (d) The details of complaints of supply of spurious/sub-standard seeds received from the State Governments/Union Territories for the last three years and action taken, are given in Statement.

Statement

Details of complaints of supply of spurious/sub-standard seed received from the State Governments/UTs for the last three years and action taken

Sl. No.	Name of State	Name of the crop	Types of complaints	Action Taken
1	2	3	4	5
2014-2015				
1.	Maharashtra		One case of sale in Akola, Maharashtra of sub-standard seeds with the tag of Beej Pramanikaran Sanstha of Madhya Pradesh came to the notice of the Governments of Madhya Pradesh and Maharashtra.	The Government of Madhya Pradesh has informed that <ul style="list-style-type: none"> • they have suspended the concerned officials and also suspended the license of the seed producing company involved in the matter;

1	2	3	4	5
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- the Collectors/District Magistrates have been instructed to take stern legal steps against any one trying to store or sell sub-standards seeds;
- the photograph of seed grower for seed certification have been made compulsory;
- 7 licenses of seed sellers cancelled, 39 licenses suspended and 4 First Information Report lodged in Police station along with one case filed in the Court of Law.

2013-2014

Nil

2012-2013

1.	Maharashtra	Bt. cotton	Non-performance due to attack of pest and disease.	Compensation awarded.
		Tomato	Non-performance due to attack of pest and disease.	Seed License of the company was suspended for a period of one year.
		Maize	Non-performance	Selling of Maize by M/s Victory Marvhel Seeds Pvt. Ltd. has been banned.

1	2	3	4	5
		Bitter Gourd	Non-performance due to attack of pest and disease	Seed License of the company was cancelled.
2.	Andhra Pradesh	Bt. cotton	Poor performance due to genetic purity and susceptible to pest and disease	Compensation awarded.
3.	Karnataka	Bt. cotton	Poor performance due to susceptible to pest and disease	Joint Survey teams have been constituted by the State Government to assess the extent of crop damage for relief to the farmers.

2011-2012

1.	Maharashtra	Bt. cotton	Non-performance due to attack of pest and disease	Compensation awarded.
		Soyabean	Germination problem	Compensation awarded.
2.	Madhya Pradesh	Bt. cotton	Non-performance due to attack of pest and disease	Compensation awarded.

National Horticulture Mission in Andhra Pradesh

3238. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that a total of three hundred and eighty four districts are covered under the National Horticulture Mission, if so, the details thereof;
- (b) the districts of Andhra Pradesh covered under the scheme; and
- (c) to what extent the mission has been successful?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) and (b) Yes, Sir. National Horticulture Mission